

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3962
ANSWERED ON:05.09.2012
RELAXATION OF NORMS FOR BPL
Chauhan Raj Kumari

Will the Minister of PLANNING be pleased to state:

- (a) the progress made in preparing a new list of Below Poverty Line (BPL) families after 2001;
- (b) whether there is any proposal to relax the norms laid down by the Planning Commission to determine BPL families;
- (c) if so, the details thereof;
- (d) whether there is any scheme to give priority to BPL families in employment;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

- (a): The Ministry of Rural Development provides financial and technical support to States/Union Territories for conducting the BPL Census to identify the rural households living below poverty line who could be assisted under its various programmes. The last BPL Census was conducted in 2002. Thereafter, a Socio Economic and Caste Census (SECC), 2011 launched on 29th June, 2011 to collect information from households in the country on a number of socio economic indicators to identify BPL families is underway.
- (b) & (c): In a Joint Statement issued on 3rd October, 2011 by Deputy Chairman, Planning Commission and Hon'ble Minister of Rural Development, it was, inter-alia, stated that the present state-wise poverty estimates using the Planning Commission methodology will not be used to impose any ceilings on the number of households to be included in different government programmes and schemes.
- (d),(e)&(f): Major employment programmes implemented by the Government are Swarnajayanti Gram Swarozgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM) in rural areas and Swarn Jayanti Shahari Rozgar Yojana (SJSRY) in urban areas with the objective to increase the income level of the poor people in the country.